

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3883**

TO BE ANSWERED ON THE 06TH APRIL, 2022/ CHAITRA 16, 1944 (SAKA)

ALL-WOMEN POLICE STATIONS

**3883. SHRI G.C. CHANDRASHEKHAR:
DR. L. HANUMANTHAIAH:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any measures have been taken to begin the establishment of all women police station in every State;

(b) if so, the details thereof, State-wise and if not, the reasons therefor;

(c) whether any additional measures have been taken to ensure that female police officers do not face workplace sexual harassment in stations;

(d) the details of how Government has ensured implementation of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 in all police stations; and

(e) the details of how Government is ensuring that women in the police force are given the same opportunities as their male counterparts?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) and (b): "Police" and "Public order" are State subjects as per the Seventh Schedule to the Constitution of India. Maintaining law and order, protection of life and property of citizens are the responsibility of the respective States/ Union Territories and they are competent to deal with all matters relating to these subjects under the extant provisions of laws, including setting up of all women police stations. Information on steps taken by the States/ UTs in this regard are not maintained in this Division.

(c) and (d): The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 is applicable to all work places, including police stations. The responsibility of implementation of the said Act at State and District levels rests with the appropriate Government, i.e. the respective States/ Union Territories. Details are not maintained centrally.

(e): While States/ Union Territories undertake various police reform measures, including improvement of gender balance in police, MHA has issued advisories to the States to strengthen welfare measures such as provisioning of housing and medical facilities and other necessary facilities for women police personnel in Police stations. As per available information, several States/Union Territories have set up Police Women Commando Units breaking the gender barrier.

Similarly, in the Central Armed Police Forces (CAPFs), women representation has increased. In order to attract talented women from all parts and segments of the country to join the forces, application fees is exempted for women candidates in recruitment. Creches/ Day-Care centres have been provided in CAPFs. Same opportunities are being made available to the women officers of CAPFs, e.g. in the Central Industrial Security Forces women officers play a critical role in guarding vital installations like airports and government infrastructures and women personnel have been inducted into the specialised jungle warfare commando force by the Central Reserve Police Forces.